

After reading the following articles from [Economic Times](#) and [the Hindu Businessline](#), and after coming across this analysis from [internetfreedom.in](#), I've come to the conclusion that these practices, when implemented won't be in the best interests of the general consumer, but only serve to increase the profits of the telecom corporations like Airtel and Vodafone.

There are other ways they could make their profits, but I believe regulating how I use OTT services like Whatsapp is not the correct and fair way to go.

I sincerely hope that in the end, this attempt by the corporations to take control of my internet usage does not come through.